

(9)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
- CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/122/2017
NAME OF THE TRANSFEROR : RONNY GEORGE
NAME OF THE TRANSFERRE : PROFESSIONAL COURIERS NETWORK LTD & 6
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	R. Venkatesvaradan (f) Chandramouli Prabhakar	Counsel for Applicant - Petitioner	R. Venkatesvaradan (f) Chandramouli
2.	P. H. Aravindh Pandian Senior Counsel for M/s Mukundan.S P. Giridharan H. Siddarth	Counsel for Respondents	Lk

ORDER

Counsels for both the parties present, submitted the arguments in relation to the prayer for waiver of the requirements under Section 244 of the Companies Act, 2013. The matter is reserved for order.

-SD-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)